



भारतीय दूरसंचार विनियामक प्राधिकरण
TELECOM REGULATORY AUTHORITY OF INDIA
भारत सरकार /Government of India



No. R-16/1/ (1)/2021-NSL-I

Dated: 11th January 2021

To

The Secretary,
Department of Telecommunications,
Sanchar Bhawan,
20, Ashoka Road, New Delhi

Sub: - TRAI's response to the clarification sought by DoT on Recommendations on "Enhancement of Scope of Infrastructure Providers Category - I (IP-I) Registration" dated 13th March 2020.

Ref: Letter No: 10-12/2012-CS-III (Pt. II)/236 dated 18.11.2020

The Department of Telecommunications through its letter under reference has informed that the Recommendations on "Enhancement of Scope of Infrastructure Providers Category - I (IP-I) Registration" dated 13.03.2020 have been considered in the department. In this letter, some observations have been made and clarification sought from TRAI.

2. TRAI, after due deliberations, has finalised its response which is enclosed herewith.
3. In keeping with the practice, a copy of this letter along with the response is being placed on the website of TRAI www.trai.gov.in.

This letter issues with approval of the Authority.

Encl: as above


(S. K. Gupta)
Secretary, TRAI
11.1.2021